## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/652/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: BIZERBA INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: CISSIL RETAIL MANAGEMENT PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Correl for Petitioner \* Jamala. I

## ORDER

Counsel for petitioner present and stated that the notice sent to the respondent was not delivered and returned as 'door locked'. Counsel for petitioner is directed to send a fresh notice to the respondent alongwith a copy of the petition and file proof of delivery by way of an affidavit by the next date of hearing. Put up on 18.12.2017

S Vijayaraghavan Member (Technical)

-501 K Anantha Padmanabha Swamy Member (Judicial)

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